BUSINESS ADVISORY COMMITTEE

FORTIETH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 19th November, 1969.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

(1) The International Monetary	Fund	and	Bank	2 hours
(Amendment) Bill, 1969.				
(Consideration and passing).				

(2) The Constitution (Twenty-third Amendment) 6 hours Bill, 1969.(Consideration and passing).

(3) The Indian Post Office (Amendment) Bill, 2 hours 1968.

(Consideration and passing).

(4) The Chartered Accountants (Amendment) Bill, 1 hour 1969.

(Consideration and passing).

(5) The Petroleum (Amendment) Bill, 1969. 2 hours (Consideration and passing).

(6) The Central Labour Laws (Extension to Jammu 2 hours and Kashmir) Bill, 1969.

(Consideration and passing).

(7) The Central Reserve Police Force (Amendment) Bill, 1969, as passed by Rajya Sabha (Consideration and passing).

(8) The Delhi Shops and Establishments (Amendment) Bill, as passed by Rajya Sabha.

(Consideration and passing).

(9) The Government (Liability in Tort) Bill, 1967, 3 hours as reported by the Joint Committee.

(Consideration and passing).

(10) The Contract Labour (Regulation and Abolition) 4 hours Bill, 1967, as reported by the Joint Committee.

(Consideration and passing).

(11) Motions for modification of Insurance (Amendment) Rules, 1969, given notices by Sarvashri Madhu Limaye and Tridib Chaudhuri.

(12) Discussion regarding communal situation in the 5 hours country.

(13) Discussion on drought in Rajasthan. 2 hours

(14) Discussion regarding sugar policy. 2 hours

(15) Discussion regarding decontrol of cement. 2 hours

New Delhi; November 19, 1969. Kartika 28, 1891 (Saka). G. S. DHILLON, Chairman,

Business Advisory Committee.